

Filing no. 8225/2020 (B.A.)

Sandeep Lawrence Toppo Vs state of Jharkhand

Name of advocate:- Sunita Kumari

Defects :

- 9 (i) Annexure 1 is handwritten. True typed copy of the same may be given.
- (ii) Multiple pagination is appearing at the top of annexure 1.
- (iii) Date of bail rejection order stated at para 7 of the impugned order at page no. 18 regarding B.A. no. 8930/15 differs from the same stated at para 2.
- (iv) Name of the petitioner at page no. 1 and vak may be verified from impugned order.
- (v) Signature of the Ld. Advocate is missing at P.Form.